

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH

OA 95/2000  
MA 85/2000  
MA 86/2000

New Delhi, this the 22th day of February, 2001

Hon'ble Smt. Lakshmi Swaminathan, Vice-Chairman (J)  
Hon'ble Shri Govindan S. Tampi, Member (A)

1. Resident Doctors Association  
of Dr. Ram Manohar Lohia Hospital  
Baba Kharak Singh Marg,  
New Delhi, through its President,  
Dr. S.N.Yadav

2. Dr. A.K.Khare  
Room No.208, Doctors Hostel  
of Dr. Ram Manohar Lohia Hospital,  
Baba Kharak Singh Marg,  
New Delhi-1

...Petitioners

(None present)

V E R S U S

1. Union of India through its  
Secretary  
Ministry of Health & Family  
Welfare, Nirman Bhawan  
New Delhi.

2. Director General of Health Services  
Nirman Bhawan, New Delhi.

3. The Medical Superintendent  
Dr. Ram Manohar Lohia Hospital  
Baba Kharak Singh Marg  
New Delhi.

...Respondents

(By advocate: Shri Rajinder Nischal)

O R D E R (ORAL)

Smt. Lakshmi Swaminathan, Vice-Chairman (J)

None for the applicants even on the second call. Learned proxy counsel Shri S.N.Jha on behalf of the applicants had submitted on 24-1-2001 that the issue raised in the present OA is sub-judice before the Hon'ble Delhi High Court.

2. Shri Rajinder Nischal, learned counsel for the respondents has submitted that notices on CWP 5695/98 in which the present applicants are petitioners before the High Court have been issued on

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9-11-1998. That case is stated to be pending in the High Court. It appears from the submissions made by the learned proxy counsel for the applicants on the previous date and the learned counsel for the respondents today that the same issues raised by the applicants in the present OA have already been raised by them in the pending case before the High Court, which they cannot do.

3. In the circumstances OA is dismissed along with MAs 85/2000 and 86/2000. No order as to costs.

(Govindan S. Tampi)  
Member (A)

*Lakshmi Swaminathan*  
(Smt. Lakshmi Swaminathan)  
Vice-Chairman (J)

Later, Shri S.N.Jha, learned proxy counsel for Shri Subramonium Prasad, learned counsel for the applicants appears.

(Govindan S. Tampi)  
Member (A)

*Lakshmi Swaminathan*  
(Smt. Lakshmi Swaminathan)  
Vice-Chairman (J)

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